

\
SLP(C)No. 20912 OF 2001

ITEM No.208

Court No. 7

SECTION IVB
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.20912/2001

(From the judgement and order dated 11/10/2001 in CWP 7585/01
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

KUSUM LATA

Petitioner (s)

VERSUS

STATE OF HARYANA AND ORS

Respondent (s)

(With prayer for interim relief)
(For Final Disposal)
With

SLP(C)No.3138/2002,SLP(C)No.3139/2002

Date : 12/07/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.P. MOHAPATRA
HON'BLE MR. JUSTICE Y.K. SABHARWAL

For Petitioner (s) Mr.B.S. Mor,Adv.
Mr.S.M. Hooda,Adv.
Mr. Mahinder Singh Dahiya,Adv.

Mr.Naresh Kaushik,Adv.
Ms.Shilpa Chohan,Adv.
Ms.Lalitha Kaushik,Adv.
Dr.Sushil Balwada,Adv.

For Respondent (s) Mr.J.P. Dhanda,Adv.
Ms.Raj Rani Dhanda,Adv.
Mr.K.P. Singh,Adv.

UPON hearing counsel the Court made the following
O R D E R

.SP2
.....L.....I.....T.....T.....T.....T.....T.....T.....J
As requested by learned counsel for the
petitioner, the case will be listed on 19.7.2002.

.SP1
(Usha Bhardwaj) (S. Malkani)
P.S. to Registrar Court Master